

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1861  
ANSWERED ON:08.03.2006  
RECOMMENDATIONS OF ALAGH COMMITTEE  
Ponnuswamy Shri Mohan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether Alagh Committee report submitted during October 2002 regarding changes in the selection and structure of Civil Services is under active consideration of the Union Government;
- (b) if so, the salient points/recommendations of Alagh Committee;
- (c) if not, the reasons for not taking it up so far; and
- (d) the time by which recommendations of Alagh Committee are likely to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) to (d): The salient points/recommendations of the Committee inter alia pertain to the eligibility parameters of candidates appearing for Civil Services, schemes of Preliminary and Main Examinations, Personality Testing, allocation of Services and post-induction issues of training and management of services.

The Government has set up an Administrative Reforms Commission to prepare a detailed blue print for revamping the public administration System. The Commission, while finalizing its recommendations, shall take into account recommendations made in the past by various Committees including Alagh Committee.